

SL. No.19

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 10.06.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/913/2024 in CP(IB) No.716/9/HDB/2019
NAME OF THE COMPANY	RKI Builders Pvt Ltd
NAME OF THE PETITIONER(S)	Sheetal Ispat Pvt Ltd
NAME OF THE RESPONDENT(S)	RKI Builders Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/913/2024

Present: Mr. KMK Prasad for the Resolution Professional.

Ld. Counsel Ms. JVL Bharati for the Resolution Professional.

Ld. Counsel Mr. B. Ravi Teja for the Respondent.

Last opportunity is granted for filing of Vakalat as well as Counter. **Matter is adjourned to 09.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)